

plan for naturopathy hospitals in every District in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) With a view to popularise Naturopathy, the Ministry of Health and Family Welfare have decided to set-up the National Institute of Naturopathy at Pune. An outlay of Rs. 1.00 crore has been earmarked for the purpose during the Seventh Five Year Plan. In addition, an outlay of Rs. 70.00 lakhs has been earmarked for financial assistance to the various Yoga and Naturopathy institutions in the country through the Central Council for Research in Yoga and Naturopathy in the Seventh Plan.

(b) No, Sir.

Expenditure on Family Planning Programme

523. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the expenditure involved due to incentives to be given to make the family planning programme more effective during the 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): Government of India gives no incentive to members of general public who accept family planning. All acceptors of terminal methods of family planning and IUD insertion are, however, entitled to a compensation of Rs. 100 and Rs. 9 respectively for wages lost. For the purpose, a sum of Rs. 86.00 crores under the head 'Compensation' has been earmarked for 1987-88. States have also been requested to give all acceptors 5 lottery tickets and green cards to acceptors with 1-2 children entitling them to avail certain facilities being given by the States/Union Territories. During 1987-88, Rs. 0.50 crore has been allocated for the Green Card scheme.

2. Central Government employees who accept terminal methods of family planning after three or less number of children are entitled to one incentive increment and a 1/2 per cent rebate in interest on House Building Advance taken by them.

3. In addition, a sum of Rs. 12.00 crores has been earmarked for conferring Awards on the States/Union Territories for best performance in the family welfare programme during 1987-88.

Representation by Kalinga Airlines Union, Calcutta

524. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any representation dated 4th December, 1986 from the Secretary, Kalinga Airlines Union, Calcutta;

(b) if so, the salient points raised by the Union in the said representation; and

(c) the steps taken by Government so far to fulfil the demands?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) Yes, Sir. A representation from the Secretary, Kalinga Airlines Union dated 4-12-1986 was received in this Ministry through Shri Santosh Bagrodia, M.P. on 2-3-1987.

(b) The salient point is that Kalinga Airlines which was operating from Dum Dum for over two decades has been closed on 31-3-1986, leaving its skilled and experienced employees in great distress.

(c) Reply to the Hon'ble M.P. has been sent, stating that the two Air Corporations and Vayudoot have been given instructions to consider absorption of the retrenched employees of M/s. Kalinga Airlines/Jamair against available vacancies if they fulfil the requisite qualifications.